

(c) if so, the outcome thereof;

(d) the action taken thereon; and

(e) if the action has not been taken so far, the reasons therefor ?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) to (e) S.D.O., P.W.D. Narayanganj, District Mandla (Madhya Pradesh) had issued a letter to General Manager Telecom, Bhopal asking to deposit approx. 35.00 lakhs for 1 Km. road from Jabalpur-Mandla (Km. 38 Km. 39), Divisional Engineer, Optical Fibre Cable Division-I, Jabalpur on 22.4.96 requested both SDO, PWD, Narayanganj and Executive Engineer, PWD, Mandla to submit the estimate on this account for road cutting charges and for damages caused for Km. No. 39/2 to 39/4 (200 metres only). But their reply was not received. As the reply and estimate is awaited from PWD, no enquiry was conducted.

Due Amount of HCL with DOT and MTNL

5531. SHRI HARADHAN BOY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether a sum of approximately Rs. 167 crore due to the Hindustan Cables Limited has been held up with the DOT and the MTNL for considerably long period;

(b) if so, the details thereof;

(c) whether the Minister of Industry has written any letter to the Ministry for Communications in this respect;

(d) if so, the details thereof;

(e) whether the amount sought for, has been released to the Hindustan Cables Limited;

(f) if so, the details thereof;

(g) if not, the reasons therefor; and

(h) the time by which the amount sought for, likely to be released ?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) and (b) No, Sir. However, M/s. Hindustan Cables Limited had requested to DOT for waiver of liquidated damages for delayed supplies, additional payment against cables with faulty pairs, waiver of price deduction due to poor quality of copper coated steel wire, price difference in the pricing agreements, etc. and had demanded Rs. 141.90 crores in lieu of these.

The Department of Telecom constituted a High Level Committee to examine the same. Based on the report of the Committee the Telecom Commission decided that, out of the demands as above, claims for only an estimated Rs. 31.14 crores could be considered tenable.

Accordingly, M/s. HCL was advised to prefer the bills pertaining to these claims to the paying authority.

Pending submission and settle of the bills an 'on account payment' of Rs. 15.00 crore has already been made to M/s. HCL on 5.8.96.

In addition, about Rs. 1.64 crore have also been paid to M/s. HCL against their claims for reimbursement of Excise Duty on 5.2.1996.

(c) Yes, Sir.

(d) The Industry Minister has suggested to make an 'on account payment' of Rs. 100 Crores to M/s. HCL to tide over their financial crunch, pending consideration and final settlement of the outstanding amount.

(e) to (h) As replied in paras (a) and (b) above.

[Translation]

Workers in Management

5532. SHRI GANGA CHARAN RAJPUT : Will the Minister of LABOUR be pleased to state :

(a) whether the Government propose to introduce a bill on participation of labourers in Managing Committees;

(b) if so, by when; and

(c) if not, the reasons therefor ?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (c) The Government introduced the Participation of Workers in Management Bill, 1990 in the Rajya Sabha on 30th May, 1990. Since a large number of notices proposing amendments to various provisions of the Bill were received, the Bill was remitted to the Parliamentary Standing Committee on Labour and Welfare for examination and report. The Parliamentary Standing Committee suggested the Government to review the Bill in the light of the notices received for making amendments to the Bill. The matter is being placed as an agenda item before the forthcoming meeting of Standing Labour Committee/Conference on the 13th Sept., 1996.

[English]

Financial Assistance to NGO's

5533. SHRI BASU DEB ACHARIA : Will the Minister of WELFARE be pleased to state :

(a) the details of Non-Governmental Organisations getting financial assistance from the Ministry; and

(b) the details of the activities of these Non-Governmental Organisations ?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) and (b)